



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

GENERAL MANAGER & RECOVERY OFFICER
RECOVERY CELL
EASTERN REGIONAL OFFICE
E Mail: recoveryero@sebi.gov.in

Tel: 033-23023000
SEBI Ref. No.: 1275/9013/2026

ORDER RELEASING BANK, DEMAT & MUTUAL FUND ACCOUNTS

Attachment Proceeding No. 15257 and 15281 of 2026
Certificate No. 9013 of 2026

Principal Officer/ Chairman & Managing Director/ CEO,
All the Banks in India, All the Mutual Funds in India &
NSDL/CDSL, Mumbai

1. Whereas a Certificate No. RC9013 of 2026 dated February 6, 2026, has been drawn up by the Recovery Officer against Pramod Kumar Jain (PAN: ACLPJ7469D) ["Defaulter"] and the sum of Rs. 5,61,000/- (Rupees Five Lakh Sixty-One Thousand Only) along with further interest, all costs, charges and expenses was due from him in respect of the said certificate in the above Recovery Proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/AS/YK/2024-25/31270 dated March 18, 2025 against Pramod Kumar Jain (PAN: ACLPJ7469D) in the matter of Illiquid Stock Options.
2. And whereas, a Notice of Attachment in the above proceedings dated April 10, 2026 was issued attaching the Bank and Demat accounts of the Defaulter.
3. And whereas, SEBI has recovered the entire amount due which includes interest and costs from the defaulter against full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the Bank Accounts/Lockers, Demat Accounts, Mutual Fund Accounts of the Defaulter attached, if any, pursuant to the above said notice/s of attachment.
5. If the defaulter is not having any type of account/folios with you, the same need not to be informed to SEBI.
6. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Kolkata this 2nd day of June, 2026.

SEAL



Copy to:

Pramod Kumar Jain
Address: P-21, Block B, Lake Town, Kolkata – 700089
Email: vj9748596210@gmail.com

Mitrajeet Dey

RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey
वसुली अधिकारी एवं महाप्रबंधक
Recovery Officer & General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata